

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3662  
ANSWERED ON:26.04.2012  
ACTIVITIES UNDER MGNREGS  
Thamaraiselvan Shri R.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether about 70 percent of funds under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) are used for water conservation and land development;
- (b) if so, the total amount spent during the last year (2011-12) under the above heads separately; and
- (c) the activities undertaken in the initial years of launching of Scheme?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) & (b): During 2011-12 expenditure on water conservation and other water related works under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) has been reported by States/UTs as Rs.13724.61 crore as on 16.3.2012. Expenditure on land development works under MGNREGA during this period has been reported as Rs.2065.99 crore. This works out to about 60% of expenditure incurred.

(c): The focus of activities under MGNREGA has been listed in Schedule-1 of the Act in the order of their priority. The listed activities in the initial years in Schedule -1 of the Act were the following:

- (i) water conservation and water harvesting;
- (ii) drought proofing (including afforestation and tree plantation);
- (iii) irrigation canals including micro and minor irrigation works;
- (iv) provision of irrigation facility, horticulture, plantation and land development facilities to land owned by households belonging to the Schedule Castes and Schedule Tribes or Below Poverty Line families or to beneficiaries of land reforms or to the beneficiaries under the Indira Awas Yojna of the Government of India;
- (v) renovation of traditional water bodies including de-silting of tanks;
- (vi) land development;
- (vii) flood control and protection works including drainage in water logged areas;
- (viii) rural connectivity to provide all-weather access, and
- (ix) any other work which may be notified by the Central Government in consultation with the State Government;